

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.565/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE COMPANY : Ajay Trademart Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 & 394,100 to 104

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Nawal Kishore Jha	Advocate	Union of Ind., ROC/Rajasthan.	MK/ha
2.	Nivedita N. Garda	Advocate	Ajay Trademart Pvt Ltd	JG

ORDER

For Order, see C.P. No. 564 of 2016.

Sd/-
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

Sd/-
(R.VARDHARAJAN)
MEMBER(JUDICIAL)

02.05.2017

V.Sethi